

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 29
CP(IB) 208 of 2017

Order under Section 9 IBC

IN THE MATTER OF:

Ramesh T Mehta (HUF)
V/s
Winsome Diamond & Jewellery Ltd

.....Applicant

.....Respondent

Order delivered on ..29/11/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Learned Counsel, Mr. Nipun Singhvi a.w. Learned
Counsel, Ms. Prajakta Menezes
For the Respondent : None

ORDER

IA/538(AHM)2021

Respondent No. 1 filed reply. Right to file reply by other Respondents stands closed.
Pleadings are held to be completed.

Matter stands adjourned to 19.01.2022.



**(AJAI DAS MEHROTRA)
MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Sweta